

*(Open Court)*

***CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD***

This the ***20<sup>th</sup>*** day of ***December, 2018***

Present:

**HON'BLE MS. AJANTA DAYALAN, MEMBER-A.**  
**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER-J.**

**C.C.P NO. 330/00111/2018**  
**IN**  
**O.A NO. 330/385/2018**

Durgesh Kumar, Divisional Railway Manager, Northern Railway,  
Lucknow.

.....Applicant.

**V E R S U S**

Shri Satish Kumar, Divisional Railway Manager, Northern  
Railway, Lucknow.

..... Opposite Party

Present for the Applicant : Shri K.M. Tripathi

Present for Opposite Parties : Shri G.K. Tripathi

**ORDER**

**(Delivered by Hon'ble Ms. Ajanta Dayalan, Member-A)**

Learned counsel for respondents drew our attention to the order dated 29.08.2018 filed alongwith compliance affidavit and submitted that the order dated 13.04.2018 passed by this Tribunal in OA No. 385/2018 has been complied with.

2. We have gone through the order dated 29.08.2018 passed by the respondents and satisfied that the order of the Tribunal

has been complied with. Accordingly, contempt petition is dismissed and the notices issued to the respondent is discharged.

**Member-J**

**Member-A**

Anand...